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Date: 07/11/2025

(2024) 01 CCI CK 0004

Competition Commission Of India

Case No: Case No. 29 Of 2023

Jarnail Singh APPELLANT

Vs

Madhav KRG Ltd &

Another RESPONDENT

Date of Decision: Jan. 16, 2024

Acts Referred:

• Competition Act, 2002 - Section 4, 19(1)(a), 26(2)

Hon'ble Judges: Ravneet Kaur, Chairperson; Anil Agrawal, Member; Sweta Kakkad, Member

Bench: Full Bench

Judgement